

Design for Emblem of Asiad

2426. DR. VASANT KUMAR PANDIT : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that the design for Emblem of Asiad (APPU) was submitted by Mr. Pradip Powle of Bombay through F.D. Stewart and Co. if so, amount paid to Mr. Pradip Powle and M/s F.D. Stewart and Co. for the same ;

(b) whether it is a fact that the approved Emblem (Trade mark) was published in the name of Mr. Ramendranath Sarkar with his preamble ;

(c) if so, the reasons therefor, and amount paid to Mr. Sarkar ; and

(d) who is the real inventor of the said design and whether Government have made any inquiries in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH) :

(a) The design for Emblem for Asiad (APPU) approved by the Special Organising Committee for Asian Games 1982 was produced by M/s. F.D. Stewart, and they were paid Rs. 25,000 therefor by the Committee.

(b) No such name has been indicated in any official publication of the Special Organising Committee for Asian Games 1982.

(c) Does not arise.

(d) The Special Organising Committee got the design from M/s. F.D. Stewart. Government has not made any enquiry.

Nigerseed Exporters Complaints against NAFED Re: Delay in accepting Export Orders

2427. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been serious complaints by Nigerseed exporters against National Agricultural Co-operative Marketing Federation of India (NAFED) alleging delayed tactics in accepting offers for export for the trade circle ;

(b) whether the export trade control under Ministry of Commerce has by public notice No. 85/82, dated 3rd July, clarified the position on this subject ;

(c) the reason for delay in issuing trade notice on the part of NAFED ;

(d) whether it is a fact that NAFED is holding huge unsold stocks of Nigerseed containing mixture of foreign material to the extent of 0.5 per cent ;

(e) whether NAFED holds monopoly for exporting Nigerseed against higher potential for exports be trade circles ; and

(f) whether the Ministry have taken steps to solve the above position ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) :

(a) to (c). Some complaints were received from private trade desiring to export nigerseed against the National Agricultural Co-operative Marketing Federation of India (NAFED) alleging delay in accepting offers for export of nigerseed. NAFED has explained that